

## PENDENCY REPORT AS ON 22-03-2021

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	10367
2	ADMLS-Admiralty Suits.	10
3	AHO-Appeal Against High Court Order.	48
4	ARBA-Appeals under Indian Arbitration Act.	273
5	ARBP-Petitions under Indian Arbitration Act.	143
6	AS-Admiralty Suit.	1
7	BLAPL-Bail Application.	4886
8	CEREF-Reference under Central Excise Act.	20
9	CMAPL-Miscellaneous Applications.	2554
10	CMPAT-Company Act.	84
11	CMP-Civil Miscellaneous Petition	2484
12	COA-Appeals against judgement in Comp.Pet.	17
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
14	CONTAC-Appeals against orders in Civil Contempt	6
15	CONTAR-Appeals against orders in Crl.Cont.mater	1
16	CONTC-Cotempt of Court Cases (Civil contempt)	5378
17	Contempt Petition in Bhubaneswar Bench	20
18	Contempt Petition in Cuttack Bench	150
19	Contempt Petition in Sambalpur Bench	3
20	CONTR-Proceeding relating to Criminal Contempt	60
21	COPET-Orignal Petition (Companies Act.)	130
22	CRA-Criminal Appeals	1022
23	CRLA-Appeal against Judgement/Sentence.	9955
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1483
25	CRLMA-Other Miscellaneous Application.	657
26	CRLMC-Appl.under Sec.482 Cr.P.C.	10877
27	CRLMP-Criminal Miscellaneous Petition	539
28	CRLREV-Criminal Revision.	9017
29	CRLTR-Original Trial.	1
30	CRMC-Criminal Miscellaneous Case	22
31	CRP-Revision Petition.	155
32	CRREV-Criminal Revision	261
33	CS(OS)-Civil suits.	1
34	CUSREF-Reference under Customs Act.	3
35	CVA-Civil Appeals	3
36	CVREV-Civil Revision.	38
37	CVRVW-Civil Review.	19
38	DSREF-Confirmation under Sec.336 Cr.P.C.	3
39	EC-Execution Case.	3
40	ELA-Appeals from Judgement in Election Pet.	14
41	ELPET-Election Petitions.	28
42	EXFA-Execution First Appeal.	3
43	EXOS-Execution Application.	4
44	EXP-Execution Petition.	21
45	FA-First Appeal	1089
46	FAO-First Appeal from Orders.	3216
47	FA(OS)-FA from Judgement in original suits.	1
48	GA-Government Appeals	112
49	GCRLA-Government Appeals	405
50	GUAP-Pet. under Guardianship and Wards Act.	12
51	IP(M)-Main Petition (Insolvency Act.)	1
52	ITA-Appeals Income-tax	403
53	JCRA-Jail Criminal Appeals	15
54	JCRLA-Jail Criminal Appeal	1202
55	JCRLRV-Jail Criminal Revision.	12
56	JCRMC-Jail Criminal Misc.Case.	1
57	LAA-Appeals (Land Acquisition Act)	987
58	LPA-Letters Patent Appeals.	36
59	MACA-Motor Accident Appeals.	6589
60	MAC-Motor Accident Claims.	1

61	MA-Miscellaneous Appeals	102
62	MATA-Matrimonial Cases (Appeals)	937
63	MFA-FA against Spl. Jurisdiction Cases.	12
64	MJC-Misc.Judicial Case.	59
65	MSA-SA from judgements in Misc. Cases.	84
66	OCRMC-Original CrI. Miscellaneous Case	100
67	OJC-Original Jurisdiction case (Writ)	1546
68	OREF-References.	1
69	OS-Original Suit.	1
70	OTAPL-Other Tax Applications.	120
71	OTC-Other Tax Case.	5
72	OVTA-Tax Appeal Under OVAT ACT.	1
73	RCFA-First Appeals(Rent Control Matters)	1
74	Review Petition in Cuttack Bench	33
75	RFA-FA from Judgement and Decree in Suit	2160
76	RPFAM-Revision US 19 of Family Court Act.	1653
77	RSA-Second Appeal from Judgement and Decree.	6808
78	RVWPET-Review Petition.	2009
79	SAO-Second Appeal from Appellate Order.	224
80	SA-Second Appeal	2303
81	SCLP-Pet.for leave to appeal to Supreme Court	1
82	SJC-Special Jurisdiction Case (Tax Matters)	179
83	SM-Suo Motu.	46
84	SPA-Sp.Appeal before DB ...	5
85	STAPL-Appl.for direction to make a reference.	1
86	STREV-Sales Tax Revision.	1574
87	TA-Tax Appeal	12
88	TEST-Testamentary Cases.	1
89	TREV-Tax Revision	96
90	TRPCRL-Transfer Pet.for transfer a CrI.Proc.	290
91	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	882
92	WA-Appeals before DB against SB Judgement	3798
93	WPC(OAB)-Original Application in Berhampur Bench	1
94	WPC(OAC)-Original Application in Cuttack Bench	851
95	WPC(OA)-Original Application in Bhubaneswar Bench	220
96	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	23
97	WPC(OAS)-Original Application in Sambalpur Bench	11
98	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	519
99	WPC(TAC)-Transfer Application in Cuttack Bench	4
100	WP(C)-Writ Petition under Art.226 and 227.	70249
<b>Grand Total</b>		<b>171770</b>